THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM.II/129/2013-Estt/

Dated Shillong, the ___ March, 2017

EXTENSION NOTICE FOR N.I.Q.

The date of receipt and opening of the quotations relating to "Catering to all necessary printing needs" vide quotation Notice No.HCM.II/129/2013-Estt/670 dated 2nd March, 2017 is hereby extended to 17th March, 2017 at 1:00 p.m. and opening at 2:00 p.m. respectively.

REGISTRAR GENERAL

Memo No. HCM.II/129/2013-Estt/

Dated Shillong, the 10 March, 2017

Copy to:-

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of his Lordship's kind information.
- The Director, Directorate of Information and Public Relations, Lower Lachumiere, Shillong, with a request to cause publication of the same, in two local newspapers (one English and one Khasi).
- 3. The Systems Analyst for uploading in the Official Website.
- 4. Office Notice board.
- 5. Accounts Section.
- 6. Office File.

REGISTRAR GENERAL